

From,

Ran Vijay Pratap Singh, H.J.S.,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow

No. 261/Admin. (Services)/2021: Allahabad: Dated: June 16, 2021

Subject: Regarding Nomination of all the Officers of Civil Judge (S.D.) cadre, CJMs and ACJMs of Uttar Pradesh, for Participation in Online Special Training Programme on “Court Management & Case Management for Speedy Dispensation of Justice”, scheduled to be held on 27.06.2021 (Sunday).

Sir,

With reference to your letter no. On-line Prog. 2/JTRI-802 dated 11.06.2021 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal for organizing Online Special Training Programme on “Court Management & Case Management for Speedy Dispensation of Justice”, scheduled to be held on **27.06.2021 (Sunday)**.

Further, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Officers of Civil Judge (S.D.) Cadre, CJMs and ACJMs of Uttar Pradesh for participation in the aforesaid Online Special Training Programme, scheduled to be held on **27.06.2021 (Sunday)**.

I am, therefore, to request you to kindly take necessary steps accordingly and also, to kindly inform all the Officers of Civil Judge (S.D.) cadre, working at JTRI on deputation basis, to attend the aforesaid Online Special Training Programme.

Yours faithfully,

sd/-

Joint Registrar (Judicial) (Services)

No. 261(i)/Admin. (Services)/2021: Allahabad: dated: June 16, 2021

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, Subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to kindly inform all the Officers of Civil Judge (S.D.) Cadre, CJMs and ACJMs, accordingly.
3. **Sri Swatantra Prakash**, Joint Registrar, U.P. State Public Services Tribunal, Lucknow with the request to attend the aforesaid Online Special Training Programme, scheduled on **27.06.2021 (Sunday)**.
4. **Sri Dharendra Singh**, Registrar, U.P. Real Estate Appellate Tribunal, Lucknow with the request to attend the aforesaid Online Special Training Programme, scheduled on **27.06.2021 (Sunday)**.
5. **Sri Anand Shukla**, Legal Adviser, U.P. Real estate Regulatory Authority, Lucknow with the request to attend the aforesaid Online Special Training Programme, scheduled on **27.06.2021 (Sunday)**.
6. **Sri Ravi Prakash Sahu**, Senior Law Officer, D.G. Medical & Health, Lucknow with the request to attend the aforesaid Online Special Training Programme, scheduled on **27.06.2021 (Sunday)**.
7. **Sri Ankur Garg**, Joint Registrar, U.P. Information Commission, Lucknow with the request to attend the aforesaid Online Special Training Programme, scheduled on **27.06.2021 (Sunday)**.
8. The Registrar (J) (Computer), High Court, Allahabad.

sd/-

Assistant Registrar (Services)